

THE MINISTER OF STATE OF THE MINISTRY OF HOUSING AND URBAN AFFAIRS (SHRI HARDEEP SINGH PURI): (a) to (c) The Ministry of Housing and Urban Affairs has launched Pradhan Mantri Awas Yojana(Urban) (PMAY(U)} Mission on 25.06.2015 to provide Central assistance to States/Union Territories (UTs) for addressing the housing requirement of all urban poor by 2022. The Mission guidelines provide flexibility to States/Union Territories (UTs) for evaluating and approving project proposals based on demand assessed. States/Union Territories (UTs) have to approach the Ministry of Housing and Urban Affairs only for release of Central assistance for projects approved at the States/Union Territories (UTs) level. The projects approved under PMAY(U) mission are implemented by the concerned State / Union Territory (UT) Governments through Urban Local Bodies or other agencies.

During State level review meetings, video conferences and interactions with the State level representatives, the States/UTs are invariably urged to ensure that the construction of houses sanctioned under the projects is completed on time.

Diversion of funds meant for smart cities

1162. SHRI BASAWARAJ PATIL:

SHRI K.T.S. TULSI:

Will the Minister of HOUSING AND URBAN AFFAIRS be pleased to state:

- (a) the details regarding the number of smart cities developed in the country out of the 100 smart cities announced by Government during the last three years;
- (b) how much fund has been released and utilised under the Smart Cities Mission; and
- (c) whether the funds have been diverted for some other causes and if so, the details thereof?

THE MINISTER OF STATE OF THE MINISTRY OF HOUSING AND URBAN AFFAIRS (SHRI HARDEEP SINGH PURI): (a) Ninety Smart Cities (twenty cities in January 2016 in Round 1, thirteen cities in May 2016 in fast track round, twenty seven cities in September 2016 in Round 2 and thirty cities in June 2017 in Round 3) have so far been selected.

The implementation of the Smart Cities Mission is being done by a City level Special Purpose Vehicle (SPV). So far, out of Ninety Smart Cities, Seventy seven cities have incorporated city level Special Purpose Vehicles for implementation of the Mission.

Presently, Cities have, identified 2,864 projects worth ₹ 1,35,958 crores. Out of which, 148 projects worth ₹ 1,872 crores have been completed; work is underway for 407 projects worth ₹ 15,600 crores; tendering has started for 237 projects worth ₹ 13,514 crores, DPRs have been approved for 47 projects worth ₹ 2,712 crores and DPRs are being prepared for 2,025 projects worth ₹ 1,02,260 crores.

(b) Subsequent to the selection and setting up of Special Purpose Vehicle (SPV), / Government of India (Gol) grant of ₹ 9,863.20 crores has been released to sixty Smart Cities through respective State Governments out of which an amount of ₹ 644.77 crores has been utilised by these cities.

(c) No, Sir.

Jobs under Smart Cities Mission

1163. SHRI K.T.S. TULSI: Will the Minister of HOUSING AND URBAN AFFAIRS be pleased to state the details regarding the number of young individuals trained and total number of jobs created by Government by creation of smart cities in country, State-wise?

THE MINISTER OF STATE OF THE MINISTRY OF HOUSING AND URBAN AFFAIRS (SHRI HARDEEP SINGH PURI): The training requirement and skill development under the Smart Cities Mission, is being addressed through the convergence with various Schemes/ programmes of other Departments/ Ministries. As per reports available, 10,15,039 and 9,54,603 persons have been trained and 3,17,935 and 2,45,880 candidates have been placed (including smart cities) under the Deendayal Antyodaya Yojana (DAY) - National Urban Livelihoods Mission (NULM) and Pradhan Mantri Kaushal Vikas Yojana (PMKVY) respectively. The State-wise and Scheme-wise list is given in Statement-I and Statement-II respectively.